

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA
:: HYDERABAD ::**

SUB: NATIONAL JUDICIAL ACADEMY, BHOPAL – Nomination of one Judicial Officer to attend as a participant in “**Cybercrime Workshop-2 [SE-18]**” scheduled to be held on 09.12.2023 and 10.12.2023 in collaboration with Federal Judicial Center (FJC), Washington and Central and Eastern European Law Initiative (CEELI), Prague at the Karnataka Judicial Academy, Bengaluru – **Relief Arrangements – ORDERS – ISSUED.**

- READ:**
1. NJA/Dir/Ac.Prg./2023-24, e-mail from the Director, National Judicial Academy, Bhopal, dated 01.07.2023.
 2. NJA/Dir/SE-18/2023/, e-mail from the Director, National Judicial Academy, Bhopal, dated 14.10.2023
 3. High Court’s letter Roc.No.1204/SO/2023, dated 23.11.2023 from the Registrar General, High Court for the State of Telangana, Hyderabad.

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ORDER ROC.NO.4776/2023 - B.SPL., DATED: 02.12.2023

The High Court is pleased to pass the following order:

The following Judicial Officer mentioned in Column No.2, vide High Court’s letter 3rd read above, is nominated as a participant in “**Cybercrime Workshop-2 [SE-18]**” scheduled to be held on 09.12.2023 and 10.12.2023 in collaboration with Federal Judicial Center (FJC), Washington and Central and Eastern European Law Initiative (CEELI), Prague at the Karnataka Judicial Academy, Bengaluru.

Sl. No.	NAME AND DESIGNATION OF THE NOMINATED OFFICER	IN-CHARGE OFFICER
(1)	(2)	(3)
1.	SMT. G.RADHIKA, V Addl. Chief Metropolitan Magistrate (Juvenile Court), Hyderabad	VIII Additional Chief Metropolitan Magistrate, Hyderabad

The officer mentioned in Column No.3, will be in-charge for the post(s) mentioned in Column No.2, during the period of absence of the officer who is nominated to participate in the Academic Programme.

In case, the officer mentioned in Column No.3, is either on leave or not available for any other reason, the concerned Principal District and Sessions Judge/ Unit Head, shall make alternative in-charge arrangements and intimate the same to the High Court.

On return from the said Academic Programme, the officer mentioned in Column No.2, shall resume charge of her regular post(s) and also the post(s) for which she is holding full additional charge previously.

- NOTE:**
1. The proceedings placed in the High Court's Web Site <https://tshc.gov.in>. The downloaded copy from the web site is valid for relieving duty and reporting to the academic programme at Karnataka Judicial Academy, Bengaluru.
 2. **The nominated officer is entitled only for actual journey period.**


REGISTRAR GENERAL
FAC REGISTRAR (VIGILANCE)

To

14. The Officers and In-charge Officers concerned.
15. The Registrar General, High Court for the State of Telangana, Hyderabad.
16. The Registrar (Administration), National Judicial Academy, Bhadbhada Road, Suraj Nagar P.O., Bhopal.
17. The Director, Karnataka Judicial Academy, Crescent Road, Bengaluru, Karnataka-560 001.
18. The Director, Telangana State Judicial Academy, Secunderabad.
19. The Chief Metropolitan Magistrate, Hyderabad.
20. The V Addl. Chief Metropolitan Magistrate (Juvenile Court), Hyderabad
21. The The Pay and Accounts Officer, Hyderabad.
22. **THE SECTION OFFICERS :**
 - a) Special Officer Section
 - b) Vigilance Cell
 - c) E-Section
 - d) Work Review Cell
 - e) O.P.Cell
 - f) B-Section
 - g) Accounts Section
 - h) Computer Section
 - i) D-Budget Section

High Court for the State of Telangana at Hyderabad.

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